

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1647
TO BE ANSWERED ON DECEMBER 18, 2023**

FAMILIES LIVING IN SECTOR 13 NEW INDIRA COLONY SLUMS, CHANDIGARH

NO. 1647. DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether it is a fact that about 400 families in New Indira Colony (slum) of Sector-13, Chandigarh have been living on the land belonging to Municipal Corporation for the last 40 years and they have all the proof like ration cards, electricity connections, aadhaar cards and voter cards;
- (b) whether the Chandigarh Administration/Municipal Corporation would provide them the benefit of private housing by getting them covered under Pradhan Mantri Awas Yojana (urban) or any other scheme; and
- (c) if so, by when?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (c): Union Territory of Chandigarh has informed that as per revenue record of Municipal Corporation of Chandigarh, the land of New Indira Colony slums, Sector-13 in Chandigarh does not belong to Municipal Corporation, Chandigarh. Ministry of Housing and Urban Affairs is supplementing the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 for construction of houses for all eligible beneficiaries including slum dwellers. The scheme is implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). This Ministry has not received any proposal under BLC/AHP/ISSR verticals of PMAY-U from UT of Chandigarh. 1,256 beneficiaries have availed the benefit under CLSS component of PMAY-U.
